

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**PRINCIPAL BENCH**

**(IB)-507(PB)/2017**

**IN THE MATTER OF:**

M/s. Gupta Ji Electric Co.

....

APPLICANT / PETITIONER

Vs

Amarapali Dream Valley Pvt. Ltd.

....

RESPONDENT

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 10.05.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**

**Hon'ble President**

**Sh. S. K. MOHAPATRA,**

**Hon'ble Member (Technical)**

**PRESENTS**

For the Applicant/petitioner : Mr. Anurag Sharma & Ms. Gunjan Mittal, Advs.

For the Intervener : Mr. Vishnu Sharma, Ms. Sonali Negi, Ms. Anupama Sharma & Mohit Rai, Advs.  
Mr. Apoorv Rastogi, Adv.

**ORDER**

For order, see (IB)-90(ND)/2017.